

# West Bengal Act XV of 1948

## THE WEST BENGAL DISTRICT BOARDS (AMENDMENT) ACT, 1948.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the *Calcutta Gazette, Extraordinary*, of the 29th April, 1948.]

An Act to amend the West Bengal District Boards Act, 1947.

WHEREAS the district of Navadwip has been re-named as the district of Nadia on and from the 26th day of February, 1948;

AND WHEREAS it is expedient to amend the West Bengal District Boards Act, 1947, in the manner hereinafter appearing;

West Ben.  
Act. III of  
1947.

It is hereby enacted as follows:—

1. (1) This Act may be called the West Bengal District Boards (Amendment) Act, 1948.

Short title  
and  
commence-  
ment.

(2) It shall be deemed to have come into force on the 26th day of February, 1948.

2. In the second preamble to the West Bengal District Boards Act, 1947 (hereinafter referred to as the said Act), for the word "Navadwip" the word "Nadia" shall be substituted.

Amend-  
ment of the  
second pre-  
amble to  
West  
Bengal Act  
III of 1947.

3. In sub-section (1) of section 4 of the said Act, for the word "Navadwip" the word "Nadia" shall be substituted.

Amend-  
ment of  
section 4.

4. In section 6 of the said Act, for the word "Navadwip" the word "Nadia" shall be substituted.

Amend-  
ment of  
section 6.

Price—Indian, anna 1; English, 2d.